

subject to the other provisions of the said Rules and Regulations."

The motion was adopted.

(ii) **National Shipping Board**

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
Sir, I beg to move the following :—

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, of the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board for the next term of two years."

MR. DEPUTY-SPEAKER : The question is :

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board for the next term of two years."

The motion was adopted.

BUSINESS ADVISORY COMMITTEE

Thirty-seventh Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU
RAMAIAH) : Sir, I beg to move the
following :

"That this House do agree with the Thirty-seventh Report of the Business Advisory Committee presented to the House on the 24th July, 1969."

MR. DEPUTY-SPEAKER : The question is,

"That this House do agree with the Thirty-seventh Report of the Business Advisory Committee presented to the House on the 24th July, 1969."

The motion was adopted.

MR. DEPUTY-SPEAKER : Bills to be introduced. Shri Govinda Menon.

SHRI M. R. MASANI (Rajkot) : On a point of order, Sir.

MR. DEPUTY-SPEAKER : After he has moved for leave I shall permit you.

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : Sir, I pray for leave to introduce the Banking Companies (Acquisition and Transfer of Undertakings) Bill.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Has the List of Business been changed ?

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : Has the Order Paper been changed ? How can it be changed ?

SHRI M.R. MASANI : He has moved the wrong motion.

SHRI ATAL BIHARI VAJPAYEE : According to the Order Paper item No. 15 is something else.

SHRI SURENDRANATH DWIVEDY : There is confusion.

MR. DEPUTY-SPEAKER : That is a mistake.

SHRI GOVINDAMENON : The hon. Member, Shri Masani, misled me because he rose on a point of order.